

(a) whether the valid delegation of powers to the CCI&E has since been made;

(b) if so, the details thereof ; and

(c) if not , the time by which a final decision is likely to be taken in this regard and delegation orders placed on the Table?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). The powers delegated under Imports (Control) Order, 1955 as amended to CCI&E to issue licences are valid and no fresh delegation of powers is required.

[*Translation*]

**By-Pass On Agra -Mathura -Jaipur Highway Around Bharatpur City**

3804. SHRIMATI KISHNENDRAKAUR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to construct a by- pass around Bharatpur city on Agra -Mathura -Jaipur Highway:

(b) if so, the time by which the work is likely to be started ; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir. It is proposed to construct a short bypass around Bharatpur on National Highway 11 (Agra - Bharatpur -Jaipur route ) following the alignment of Old Agency Road.

(b) The realignment will be taken up after land has been acquired by the state PWD which is in progress.

(c) Does not arise.

[*English*]

**Construction Of Bridge On National Highway No. 3 In Nasik**

3805. DR. VASANT NIWRUTTI PAWAR: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to construct an additional bridge on National Highway No.3 at Nasik:

(b) if so, the details thereof ?

(c) whether the old bridge (Mannawar bridge) is not in a traffic-worthy condition ; and

(d) if so, the reasons therefor and the action taken to strengthen it ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. An additional two lane bridge by the side of the existing bridge has been sanctioned for an amount of Rs. 148.74 lakhs.

(c) and (d) The old bridge has already been repaired and strengthened and is now in traffic- worthy condition.

[*Translation*]

**Uniform Sales Tax**

3806. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of FINANCE be pleased to refer to the reply given to unstarred question No.2618 on August 4, 1989 and state :

(a) the names of 29 identified items in respect of which it was resolved at the Chief Minister Conference held in February, 1989